

By Speed Post

**BEFORE SHRI G.S. YADAV, JOINT SECRETARY & LEGAL ADVISER AND
FIRST APPELLATE AUTHORITY (NOTARY)**

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM NO. 406-B 'A' WING,
SHASTRI BHAWAN, NEW DELHI-110001

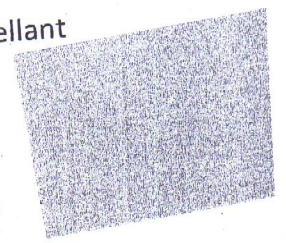
Appeal No. 25/JS&LA(GSY)/NC/RTI/2016

IN THE MATTER OF:

Shri Rahul Gupta
D-511, Gali No. 12
Bhajanpura, Delhi-110053.

Versus

Appellant



Respondent

Central Public Information Officer (NC)
Ministry of Law & Justice
Department of Legal Affairs
R.No.433 (A), Shastri Bhawan, New Delhi – 110001

ORDER

Date: 29.07.2016

Being dissatisfied with the decision of CPIO on the application dated 4.6.2016; the appellant has preferred this appeal, received in this office on 19.07.2016.

2. Notices were issued to the respective parties and in response thereof the CPIO is present in person whereas the appellant has neither turned up in person nor any written submission has been filed by him as such the appeal is being disposed of after hearing the CPIO and perusing the material available on record.

3. I have gone through the memorial of appeal wherein the appellant has requested for the specimen signature of Mrs. Draupadi Bir, Notary Public with Registration number and no other relief has been sought.

4. The CPIO has stated that from the records, it appears that specimen signature and Registration number of Mrs. Draupadi Bir, Notary Public were furnished to the appellant, but there is no material to prove that the same have been forwarded.

5. Keeping in view of the facts, the appeal deserves to be allowed. The Appeal is allowed accordingly.

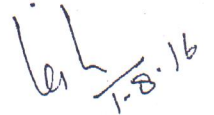
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2.

6. CPIO is directed to provide the specimen signature of Mrs. Draupadi Bir, Notary Pu. alongwith Registration number as sought by the appellant vide his application dated 4.6.2016 within 15 days from the date of Order.

7. In case, the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties are informed accordingly.


1-8-16

(G.S. Yadav)
Joint Secretary & Legal Adviser And
First Appellate Authority

1. Shri Rahul Gupta, D-511, Gali No. 12, Bhajanpura, Delhi-110053.
2. Central Public Information Officer (NC), Ministry of Law & Justice, Department of Legal Affairs, Room No.433(A), Shastri Bhawan, New Delhi - 110001.